

**IN THE COURT OF VIJAYKUMAR M PAWALE, I ADDITIONAL DISTRICT AND  
SESSIONS JUDGE, BENGALURU RURAL DISTRICT, BENGALURU**

**Cause list dated 17.04.2021**

**MORNING SESSION**

- STEPS**  
1. L.A.C. 75/2019  
2. R.A. 185/2020  
**NOTICE**  
3. REF 6/2021  
**HEAR ON IA**  
4. M.A. 36/2015  
5. L.A.C. 6/2018  
**EVIDENCE**  
6. M.A. 107/2011  
7. REF 10/2019  
**ARGUMENTS**  
8. R.A. 290/2012  
9. R.A. 244/2013  
10. R.A. 152/2020

- SUMMONS**  
1. SPL.C. 516/2020  
**NOTICE**  
2. CRL.A 60/2019  
**EVIDENCE**  
3. SPL.C 147/2015  
4. SC 140/2015  
5. SC 327/2019  
**ARGUMENTS**  
6. SC 82/2012  
7. CRL.A 49/2015  
8. CRL.A 50/2015  
9. CRL.A 25/2018  
**AWAIT DOCUMENTS**  
10. SC 174/2018

**AFTERNOON SESSION**

- ARGUMENTS**  
1. R.A. 116/2020  
2. R.A. 115/2015  
3. R.A. 152/2015  
4. R.A. 2/2016  
5. REF. 8/2017  
6. ID 77/2017  
7. R.A. 181/2017  
8. R.A. 75/2020  
**CALL ON**  
9. REF 5/2020  
**AWAIT NOTICE**  
10. REF 6/2020

- CALL FOR LCR**  
1. R.A. 73/2016  
2. R.A. 207/2019  
**OBJECTION**  
3. R.A. 29/2018  
4. R.A. 60/2020  
5. LAC 64/2019  
6. Crl.Misc. 621/2021  
7. Crl.Misc. 655/2021  
8. Crl.Misc. 657/2021  
9. Crl.Misc. 661/2021  
**NOTICE TO SURETY**  
10. Crl.Misc. 1150/2018

I Addl. District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

---

## CAUSE LIST OF II ADJ MORNING SESSIONS 17.04.2021

### Evidence

1	SPL.C	20/2012	18	SPL.C	43/2016
2	SPL.C	5/2013	19	SPL.C	173/2016
3	SPL.C	15/2013	20	SPL.C	114/2017
4	SPL.C	26/2013	21	SPL.C	273/2017
5	SPL.C	41/2013		SPL.C	408/2017
6	SPL.C	74/2013	23	SPL.C	45/2018
7	SPL.C	23/2014	24	SPL.C	80/2018
8	SPL.C	136/2014	25	SPL.C	85/2018
9	SPL.C	140/2014	26	SPL.C	145/2018
10	SPL.C	158/2014	27	SPL.C	277/2018
11	SPL.C	184/2014	28	SPL.C	376/2018
12	SPL.C	37/2015	29	SPL.C	426/2018
13	SPL.C	44/2015	30	SPL.C	472/2018
14	SPL.C	136/2015	31	SPL.C	14/2019
15	SPL.C	139/2015	32	SPL.C	118/2019
16	SPL.C	22/2016	33	SPL.C	119/2019
17	SPL.C	28/2016	34	SPL.C	7/2021

## CAUSE LIST OF II ADJ AFTERNOON SESSIONS 17.04.2021

### HEARING

35 SPL.C 92/2017  
36 CrI.Misc. 551/2021

### NOTICE

37 CrI.Misc. 193/2020

### ORDER

38 SPL.C 42/2018  
39 CrI.Misc. 416/2021  
40 SPL.C 194/2021

41 CrI.Misc. 580/2021

42 CrI.Misc. 592/2021

### JUDGMENT

43 SPL.C 154/2013

### APPOINTMENT OF SPP

44 SPL.C 31/2016

### AWAIT NOTICE

45 SPL.C 12/2021

### CHARGE

46 SPL.C 114/2020

47 SPL.C 289/2020

48 SPL.C 393/2020

49 SPL.C 93/2021

### Await report

50 SPL.C 80/2017

### HBC

51 SPL.C 190/2020

52 SPL.C 229/2020

53 SPL.C 116/2021

54 SPL.C 117/2021

55 SPL.C 184/2021

### NBW TO ACCUSED

56 SPL.C 151/2014

### NBW PROCLAMATION

57 SPL.C 416/2017

### FDT

58 SPL.C 537/2018

### NBW TO ACCUSED

59 SPL.C 623/2018

60 SPL.C 215/2020

### Objection

61 SPL.C 334/2020

62 SPL.C 118/2021

63 CrI.Misc. 572/2021

64 CrI.Misc. 579/2021

65 SPL.C 197/2021

66 CrI.Misc. 599/2021

67 CrI.Misc. 605/2021

68 CrI.Misc. 628/2021

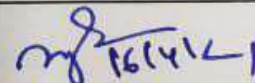
69 SPL.C 200/2021

70 CrI.Misc. 662/2021



**THE LIST OF CASES POSTED BEFORE THE  
VI ADDL.DISTRICT & SESSIONS JUDGE  
CAUSE LIST DATED 17-04-2021**

<b>MORNING SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
1. M.C.68/2020	1. SC.196/2013
2. M.C.104/2020	2. SC.114/2017
3. M.C.135/2020	3. SC.264/2018
4. MISC.121/2020	4. SC.347/2018
5. M.C.125/2020	5. SC.38/2019
6. M.C.177/2020	6. SC.57/2019
7. R.A.28/2019	7. SC.172/2019
8. M.C.153/2020	8. SC.179/2019
9. R.A.52/2019	9. SC.211/2019
10. R.A.86/2019	10. SC.265/2019
11. R.A.244/2020	11. SC.2/2021
12. R.A.3/2019	12. SC.230/2018
13. EX.91/2020	13. SC.265/2018
14. EX.95/2020	14. CRL.MISC.641/2021
15. M.C.25/2020	15. CRL.MISC.642/2021
16. M.C.242/2020	16. CRL.MISC.635/2021
	17. CRL.MISC.640/2021
	18. CRL.MISC.653/2021
	19. CRL.MISC.658/2021
	20. SC.239/2019
	21. SC.70/2020
	22. SC.309/2019
	23. SC.9/2020
<b>AFTERNOON SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
17. EX.92/2020	24. SC.47/2021
18. EX.94/2020	25. SC.187/2015
19. EX.96/2020	26. SC.84/2020
20. M.C.231/2020	27. SC.169/2020
21. EX.5/2019	28. SC.24/2021
22. EX.15/2019	29. CRL.MISC.588/2021
23. EX.16/2019	30. CRL.MISC.622/2021
24. EX.17/2019	31. CRL.MISC.634/2021
25. M.C.192/2020	32. CRL.A.66/2019
26. R.A.233/2020	33. CRL.A.4/2021
27. EX.90/2020	34. CRL.A.36/2019
28. EX.103/2020	35. CRL.A.35/2020
29. M.C.37/2020	36. SC.166/2020
30. M.C.11/2020	37. SC.15/2021
31. G & WC.36/2019	38. SC.38/2021
32. M.C.12/2020	39. SC.203/2019
	40. SC.213/2019
	41. SC.235/2019
	42. SC.240/2019
	43. SC.263/2019
	44. SC.299/2019



**VI Additional District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.**

**IN THE COURT OF CHENNAPPA GOUDA**  
**7<sup>TH</sup> ADDL. DISTRICT AND SESSIONS JUDGE**  
**CAUSE LIST DATED: 17.04.2021**

<b><u>MORNING SESSIONS:</u></b>	<b><u>AFTERNOON SESSIONS</u></b>
<p><b><u>Arguments:</u></b></p> <ol style="list-style-type: none"> <li>1) R.A. 105/2014</li> <li>2) R.A. 60/2015</li> <li>3) M.C. 245/2020</li> <li>4) M.A. 3/2017</li> <li>5) R.A. 21/2017</li> <li>6) SC 305/2013</li> </ol> <p><b><u>Evidence:</u></b></p> <ol style="list-style-type: none"> <li>1) Misc. 36/2017</li> <li>2) SC 80/2013</li> <li>3) SC 166/2014</li> <li>4) SC 239/2014</li> <li>5) SC 72/2015</li> <li>6) SC 172/2017</li> </ol> <p><b><u>Cross Examination of P.W.</u></b></p> <ol style="list-style-type: none"> <li>1) R.A. 90/2018</li> <li>2) M.C. 258/2020</li> <li>3) R.A. 171/2019</li> </ol> <p><b><u>Hearing:</u></b></p> <ol style="list-style-type: none"> <li>1) Misc. 74/2018</li> </ol> <p><b><u>Notice:</u></b></p> <ol style="list-style-type: none"> <li>1) Misc. 79/2019</li> <li>2) R.A. 80/2021</li> <li>3) Crl.Misc. 1290/2019</li> <li>4) Crl.Misc. 1872/2019</li> </ol> <p><b><u>Amendment:</u></b></p> <ol style="list-style-type: none"> <li>1) M.A. 33/2016</li> <li>2) R.A. 80/2017</li> </ol>	<p><b><u>Arguments:</u></b></p> <ol style="list-style-type: none"> <li>1) A.S. 2/2017</li> <li>2) R.A. 106/2017</li> <li>3) R.A. 149/2017</li> <li>4) M.C. 254/2020</li> <li>5) P &amp; SC 50/2020</li> <li>6) Crl.A 30/2019</li> </ol> <p><b><u>Steps:</u></b></p> <ol style="list-style-type: none"> <li>1) R.A. 136/2017</li> <li>2) R.A. 180/2017</li> <li>3) R.A. 32/2018</li> <li>4) M.A. 5/2019</li> <li>5) R.A. 124/2019</li> <li>6) M.C. 83/2020</li> <li>7) Misc 37/2020</li> </ol> <p><b><u>To hear:</u></b></p> <ol style="list-style-type: none"> <li>1) EX 53/2017</li> <li>2) R.A. 89/2017</li> </ol> <p><b><u>Order:</u></b></p> <ol style="list-style-type: none"> <li>1) M.A. 4/2004</li> <li>2) R.A. 31/2018</li> <li>3) R.A. 90/2021</li> <li>4) Misc. 14/2019</li> <li>5) Crl.Misc. 596/2021</li> <li>6) Crl.Misc. 615/2021</li> <li>7) Crl.Misc. 618/2021</li> </ol> <p><b><u>JUDGMENT:</u></b></p> <ol style="list-style-type: none"> <li>1) R.A. 109/2015</li> <li>2) Crl.A. 91/2018</li> <li>3) Crl.A. 55/2019</li> </ol>



3) R.A. 30/2019

**Await Orders:**

1) M.A. 28/2010

**For enquiry an I.A.:**

1) R.A. 35/2018

2) P & SC 57/2020

**RPAD:**

1) R.A. 152/2019

2) EX 98/2020

3) EX 99/2020

**313 Statement:**

1) SC 64/2016

4) SC 36/2020

**Objection:**

1) M.C. 132/2020

2) R.A. 122/2019

3) M.V.C. 45/2020

4) Crl.Misc. 660/2021

5) Crl.Misc. 623/2021

**NBW to Accused:**

1) SC 62/2015

2) SC 73/2015

3) SC 162/2016

**Await LCR:**

1) Crl.R.P. 84/2016

2) Crl.A. 17/2017

  
16/4

7<sup>th</sup> Addl.District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.

**Note:** 1. All Advocates are requested to strictly follow SOP  
dated:19/02/2021 issued by Hon'ble High Court of  
Karnataka.

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT, BRD, BENGALURU OF  
17.04.2021**

<b>MORNING SESSION</b>		<b>AFTERNOON SESSION</b>	
<b>HEARING</b>		<b>SUMMONS</b>	
1) M.A. 53/2021		1) SC 32/2021	
		2) SC 36/2021	
<b>STEPS</b>		<b>Evidence</b>	
2) EX 60/2019		3) SC 100/2017	
3) EX 61/2019		4) SC 36/2018	
4) EX 62/2019		5) SC 258/2018	
5) EX 63/2019		6) SC 300/2018	
6) EX 64/2019		7) SC 22/2019	
7) EX 65/2019		8) SC 92/2019	
8) EX 66/2019		9) SC 148/2019	
9) EX 67/2019		10) SC 167/2019	
<b>Evidence</b>		11) SC 206/2019	
10) M.C. 196/2020		12) SC 369/2019	
11) M.A. 17/2018		13) SC 69/2020	
12) R.A. 2/2021			
		<b>ARGUMENTS.</b>	
<b>Await Notice</b>		14) SC 146/2018	
13) Misc 106/2015			
		<b>Charge</b>	
<b>CALL ON</b>		15) SC 210/2019	
14) Misc 47/2017			
15) Misc 69/2020		<b>FDT</b>	
16) EX 108/2020		16) SC 207/2018	
17) EX 109/2020		17) SC 300/2019	
		18) SC 158/2020	
<b>Objection</b>			
18) O.S. 4/2018			
			<b>JUDGEMENT</b>
			1) M.C. 142/2020
			<b>ORDER</b>
			2) CRL.R.P. 42/2019
			3) CRL.R.P. 47/2019
			4) CRL.R.P. 55/2019
			5) CRL.R.P. 56/2019
			6) SC 37/2021
			7) Crl.Misc. 583/2021
			8) Crl.Misc. 593/2021
			9) Crl.Misc. 604/2021
			<b>JUDGEMENT</b>
			10) SC 180/2017
			11) SC 208/2017
			<b>Objection</b>
			12) Crl.Misc. 602/2021
			13) Crl.Misc. 619/2021
			14) Crl.Misc. 654/2021